

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:7688
ANSWERED ON:16.05.2002
REMOVAL OF CHAIRMAN OF DSBS
ASHOK ARGAL;SUKDEO PASWAN;SURINDER SINGH BARWALA

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): whether the Chairmen of some Dealers Selection Boards have been removed before completion of the stipulated period;
- (b): if so, the details thereof; and
- (c) the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): After 12.6.2000, i.e. the date of constitution of the new Dealer Selection Boards (DSBs) and upto 9.5.2002, from which date all the DSBs in the country were dissolved and the Chairmen relieved, the services of 16 Chairmen of DSBs were dispensed with before the completion of their tenure of two years as their services were no longer required.